

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 1581**  
ANSWERED ON- 02/08/2021

**CONCESSIONS IN MOTOR VEHICLE TAX**

1581. SHRI B. LINGAIAH YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has proposed concessions in motor vehicle tax for those who take their old vehicle for scrapping; and
- (b) if so, the details thereof and progress made/response received as on date vehicle, State-wise?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Government has issued GSR Notification 220 (E) dated 26.03.2021 for concession in motor vehicle taxes, upto twenty five percent in case of non-transport vehicles and upto fifteen percent in case of transport vehicles, for vehicle registered against submission of a certificate regarding scrapping of the old vehicle.

\*\*\*\*\*